## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Contempt Application No. 1 /425/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>06.09.2017</u>

Name of the Company:

Sanjivbhai Kiritbhai Patel & Ors.

Biocare Remedies Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 425 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

TIAME MARTS

2. Bhereat Rao Advocate. APPRICANI PRIME 3. PRATIK THAKKAR ADVOCATE RESPONDENTS ATTEMP

ORDER

Learned FCA Mr. Kiran Shah with Learned Advocate Mr. Bharat Rao present for Original Petitioner. Learned Advocate Mr. Pratik Thakkar present for Original Respondent.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondent.

Proof of service of notice on Respondents No. 1 to 4 filed.

Learned Counsel for Respondent Requested time to file reply.

Learned Counsel for Respondent shall file reply within 2 days.

List the matter on 08.09.2017.

MEMBER JUDICIAL

Dated this the 6th day of September, 2017.